

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212 - **CP(IB)/160(AHM)2023**

With

ITEM No.213 - **IA/771(AHM)2023**

ITEM No.214 - **IA/1437(AHM)2023**

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khedut Agro Engineering

.....Applicant

Vs.

RBL Bank Ltd.

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.

For the Respondent : Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL Bank

For the Personal Guarantor : Ms. M A Gogia, Adv.

ORDER

CP(IB)/160(AHM)2023, IA/771(AHM)2023 & IA/1437(AHM)2023

A leave note is filed by Ld. Counsel, Ms. M.A. Gogia appearing on behalf of Personal Guarantor.

Relist the matter on 26.04.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)